

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 109**  
**(CAA)-56(PB)/2020**

**IN THE MATTER OF:**

Verizon India Pvt. Ltd. and  
Verizon Communications India Pvt. Ltd. .... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 21.09.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

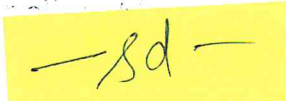
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

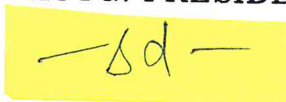
**PRESENT:**

For the Petitioner(s):-

**ORDER**

List on 24.09.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

21.09.2020  
Aarti Makker